

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5013
ANSWERED ON:26.08.2010
SALARIES IN CORPORATE SECTOR
Ray Shri Rudramadhab

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government plans to fix the maximum limit of salary and perquisites in the corporate sector;
- (b) if so, the details thereof and the time by which these are likely to be implemented;
- (c) whether the Government is also planning to fix the limit of incentives like commission on sales/share in profits and passenger loading in airlines etc;
- (d) if so, the steps being taken by the Government in this regard; and
- (e) if not, the manner in which the parity likely to be brought in salaries of public and private sector?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

- (a), (b) and (c) The Companies Act, 1956 lays down the maximum limit for Board level managerial remuneration in the Corporate Sector.
- (d) In view of (a),(b) and (c) above, the question does not arise.
- (e) Does not arise.